

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.03.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For subjudice NCLAT IA 41/2021 For direction to Respondents IA 63/2021 for approve of Resolution Plan - CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	-	M/s Skylark Mansions Pvt Ltd	Shri Ramanathan Bhuvane- shwari, IRP for IA 41/2021 and 63/2021, Amrita Jain for R1-R3 and Dharmendra Chatur for R4- R5 in IA 41/2021

ADVOCATE FOR PETITIONER/s:

R. Bhuvaneswari

RP / Applicant

83

ADVOCATE FOR RESPONDENT/s:

AMRITA JAIN FOR R-1, R2, R3 in IA 41/2021

Amrita Jain

MANU KULKARNI
DHARMENDRA CHATUR

R4 & R5 in IA 41/2021

ORDER

Heard Ms. Ramanathan Bhuvaneshwari, learned Resolution Professional/Applicant in IA Nos.41 and 63 of 2021, Ms. Amrita Jain, learned Counsel for R-1 to R-3 in IA No.41 of 2021 and Shri Manu Kulkarni along with Shri Dharmendra Chatur, learned Counsel for R-4 and R-5 in IA No.41 of 2021.

Shri Manu Kulkarni, learned Counsel for R-4 and R-5 submits that though reply is filed, it may be taken as final reply to the IA. The arguments were also filed on behalf of R-1 to R-3. Hence, pleadings are complete.

Order Reserved in IA No.41 of 2021 and IA No.63 of 2021.



Member (T)

Krishna

Verified



Court Officer



Member (J)